

**NOTIFIED CASES CAUSELIST For Tuesday The 12<sup>th</sup> May 2020**

**COURT NO. 4**

**SINGLE BENCH**

**AT 10:30 AM**

**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

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**Admission**

1	B.A./2670/2020	RITESH RANJAN ALIAS RANJIT <b>vs</b> THE STATE OF JHARKHAND	SHATAKSHI SREYANSHI VERMA SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR	RAKESH KUMAR
	FIXED			
	DOWRY PROHIBITION ACT, 1961			